handing over of 69 acres of land required for the runway to the Airports Authority of India (AAI) by the State Government.

Curtailment of flights to small cities

†1326. SHRI LAL SINH VADODIA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Governmen t is considering to curtail the number of flights to small cities in the country;
- (b) whether the number of flights to small cities in Gujarat are also being curtailed; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) to (c) No, Sir. At present, scheduled air services are available to/from 77 airports which includes small airports also. With regard to air connectivity in the State of Gujarat, at present scheduled air services are available to/ from Ahmedabad, Bhuj, Bhavnagar, Rajkot, Surat, Jamnagar, Vadodara and Porbandar.

Weekly status report by low-cost carriers

1327. DR. K.P. RAMALINGAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) has asked the low-cost carriers to give weekly status reports on its dues payable to various agencies, if so, the details thereof; and
- (b) whether it is also a fact that Government is able to assess the performance of low-cost carriers with the weekly report submitted by them to the DGCA and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): (a) and (b) No Sir. However, in view of the liquidity erisis reported by M/s Spicejet in December, 2014, the Directorate General of Civil Aviation had issued directives to Spicejet on January, 2015 to submit weekly report on availability of aircraft for operation and detail of bookings to assess its performance.

Assets of top ten companies

1328. DR. BHALCHANDRA MUNGEKAR: Will the Minister of CORPORATE AFFAIRS be pleased to state:

[†] Original notice of the question was received in Hindi.

- (a) the names of the top ten companies in the descending order, in terms of their assets as on 31 March, 2014;
- (b) what was the size of total assets of all the companies on 31 March, 2014; and
- (c) what was the share of the top ten companies in the total assets as on 31March, 2014?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) to (c) The names of top ten companies in descending order, in terms of their assets as on 31.03.2014, from among the 4,15,886 companies that filed their Balance Sheets for the year 2013-14 till 30.11.2014 is given in the Statement (*See* below). The total reported value of the assets of all the 4,15,886 companies was ₹ 117.08 lakh crore, and the share of top ten companies in the total value of assets was 15.3% on 31st March 2014.

Statement

Names of top-ten companies, by value of assets, in descending order, as on 31.03.2014

Sl.No.	Name of the Company	Value of Assets (in ₹ crore)
1.	Reliance Industries Limited	3,67,583.00
2.	Indian Oil Corporation Limited	2,52,413.78
3.	Housing Development Finance Corporation Limited	2,25,757.39
4.	Power Finance Corporation Limited	1,94,164.10
5.	NTPC Limited	1,79,554.18
6.	Rural Electrification Corporation Limited	1,52,852.90
7.	Power Grid Corporation of India Limited	1,39,589.07
8.	LIC Housing Finance Ltd.	95,777.02
9.	Steel Authority of India Limited	91,961.89
10.	Bharat Sanchar Nigam Limited	89,333.44
	Total	17,88,986.76

Source: MCA21 database.